

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)
E.P.3 of 2014 in
Appeal Nos.86 of 2011 & 87 of 2011**

Dated: 01st August, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Nayan Mani Borah, Technical Member (P&NG)**

Haldyn Glass Limited & Others **Petitioner(s)**
Gail India Ltd. and Anr. **Respondent (s)**

Versus

Counsel for the Petitioner(s) : Mr. Anand K.Ganesan
Ms. Swapna Seshadri
Ms. Mandakai Ghosh

Counsel for the Respondent(s) : Ms. Dolly Sharma for R-1
Ms. Sonali Malhotra &
Ms. Soumi Guha for PNGRB

Order

As requested by Learned Counsel for both the parties, post the matter on

22.08.2014 at 2.30 pm.

**(Nayan Mani Borah)
Technical Member (P&NG)**

**(Justice M. Karpaga Vinayagam)
Chairperson**

pr/vg